

**File No. 1-94/FSSAI/SP/(Labelling)/2009**  
**Food Safety and Standards Authority of India**  
**(Ministry of Health and Family Welfare)**

*FDA Bhavan, Kotla Road*  
*New Delhi-110002*

*Date: 1<sup>st</sup> February, 2012*

**Subject: Draft “Regulation on Labelling (Claims)”**

With reference to the announcement vide File No. 1-94/FSSAI/SP/(Labelling)/2009 dated 27.12.2012, all stakeholders and the general public are hereby informed that the last date for receipt of comments/suggestions on the “Draft Regulation on Labelling (Claims)” at this office has been extended upto 28.02.2013. Communications may be addressed to Dr. A. Madhavan, Assistant Director, Food Safety and Standards Authority of India, FDA Bhawan, Kotla Road, New Delhi-110002 or sent by E-mail at [madhavan.fssai@gmail.com](mailto:madhavan.fssai@gmail.com).



(Dr. A. Madhavan)  
Assistant Director (Enf- I)